

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 01-12-2020**

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	SUIT	104580/2007	m s om construction co Vs th secretary , saatya vijay co- op hsg soc ltd	PIYUSH SHAH R D MISHRA U OBJ
<b><u>DIRECTIONS</u></b>				
2	NOTICE OF MOTION	101783/2020	Mrs. Nikita Saurav Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
<b>( Main Matter Commercial Suit/0100390/2020)</b>				
3	NOTICE OF MOTION	101784/2020	Neha Ramesh Agrawal Vs M/s. Ahuja Properties and Developers	Girish B. Kedia
<b>( Main Matter Commercial Suit/0100382/2020)</b>				
<b><u>NOTICE OF MOTION</u></b>				
4	Commercial Suit	100382/2020	Neha Ramesh Agrawal Vs M/s. Ahuja Properties and Developers	Girish B. Kedia
<b>Sub Matter: NOTICE OF MOTION/0101784/2020</b>				
5	Commercial Suit	100390/2020	Mrs. Nikita Saurav Agarwal Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
<b>Sub Matter: NOTICE OF MOTION/0101783/2020</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>COMPLIANCE</u></b>				
6	Commercial Suit	100217/2020	Canara Bank Vs 1.Annamalai Kennady 2.Thomas Sahaya Raja	Mr. Rajkumar Shukla
7	Commercial Suit	100362/2020	Dena Bank Vs M/s. Drushti Enterprises	B. M. Gupta and Associates
<b><u>NM ORDERS</u></b>				
8	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - omm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
9	NOTICE OF MOTION	101640/2020	Mr. Abhay Narendra Lodha St. No. 5384/2020 Vs Canara Bank	Vivek Singh

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**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 02-12-2020**

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100291/2020	IDBI Bank Ltd Vs 1.M/s. Sai Laxmi Tours and Travels 2.Mr.Vijay Pawar 3.Mr.Dhondiram Waghmare	Mr. A. W. Barve
2	Commercial Suit	100245/2020	Canara Bank Vs Mr. Mushataq Ahmed Mohd Idris	Shri O. A. Das
<b><u>NM FOR HEARING</u></b>				
3	NOTICE OF MOTION	101232/2020	Aastha Minmet (India) Ltd (Com. Stamp No. 3787 of 20) Vs IDBI Bank Ltd	Ms. Megha s. Gupta
4	NOTICE OF MOTION	101248/2020	Aastha Minmet (India) Limited Suit No. 3787/2020 Vs IDBI Bank Limited and Anr.	India Law
5	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh

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**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 03-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>FRAMING ISSUES</u></b>				
1	Commercial Suit	100304/2020	Rentworks India Pvt Ltd Vs Automatic Hotels and Restaurants (India) Ltd	Kanga and Company
<b><u>NM FOR HEARING</u></b>				
2	Commercial Suit	100395/2020	Ravindra Singh Vs M/s. Srushti Raj Enterprises	Aditya Pratap
<b>Sub Matter: NOTICE OF MOTION/0101092/2020</b>				
3	NOTICE OF MOTION	101092/2020	Ravindra Singh Vs M/s. Srushti Raj Enterprises and Ors.	Aditya Pratap Adv.
<b>( Main Matter Commercial Suit/0100395/2020)</b>				
4	Commercial Suit	100450/2020	Mr. Kunal Jiwarajka Vs Yes Bank Ltd	Priyanka Dubey
<b>Sub Matter: NOTICE OF MOTION/0101305/2020</b>				
<b>Sub Matter: NOTICE OF MOTION/0101306/2020</b>				
5	NOTICE OF MOTION	101305/2020	Mr. Kunal Jiwarajka Vs Yes Bank Ltd	Induslaw
<b>( Main Matter Commercial Suit/0100450/2020)</b>				
6	NOTICE OF MOTION	101306/2020	Yes Bank Ltd Vs Mr. Kunal Jiwarajka	Indus Law
<b>( Main Matter Commercial Suit/0100450/2020)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>C/S REPLY</u></b>				
7	Commercial Suit	100029/2019	M/s. Shrikhande Consultants Pvt. Ltd. Vs MHADA	Mayur S. Sonavane K. N. Kandekar
<b>Sub Matter: CHAMBER SUMMONS/0100495/2020</b>				
8	CHAMBER SUMMONS	100495/2020	M/s. Shrikhande Consultants Pvt. Ltd. Vs MHADA and Anr.	Mayur S. Sonavane
<b>( Main Matter Commercial Suit/0100029/2019)</b>				
<b><u>COMPLIANCE</u></b>				
9	COMM. SUIT STAMP	4847/2020	Aastha Minmet (India) Ltd. Vs State Bank of India	Bhavesh Thakur
10	COMM. SUIT STAMP	4848/2020	Mr. Abhay Narendra Lodha & Ors. Vs. State Bank of India & Ors.	

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**CITY CIVIL COURT MUMBAI  
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CIVIL CAUSE LIST DATED 04-12-2020**

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	Commercial Suit	100308/2020	Sanghi Motors (Bombay) Pvt Ltd Vs MCL Global Steel Pvt. Ltd	N. J. Devashrayee
2	Commercial Suit	100249/2020	Canara Bank Vs M/s. Naminath Tours and Travels Through Prop - Mrs. Neeta Gopani	Fatima Lakdawala Kadri
<b><u>FRAMING ISSUES</u></b>				
3	Commercial Suit	100255/2019	Mr. Ramesh S/o. Govind Thakur Vs Mr. Yogesh Patil	Mr. Ashok M Saraogi
<b><u>NM FOR HEARING</u></b>				
4	Commercial Suit	100093/2019	Moolchand Dalichand Jain Vs M/s. Silver Arch Builders	Shri. Suresh M. Jain
<b>Sub Matter: NOTICE OF MOTION/0100780/2020</b>				
5	NOTICE OF MOTION	100780/2020	Moolchand Dalichand Jain and Ors. Vs M/s. Silver Arch Builders and Ors.	Adv. Milind B. Nar
<b>( Main Matter Commercial Suit/0100093/2019)</b>				
6	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100269/2020	M/s. Paras Synthetics India Pvt Ltd Vs P. Velmurugan	Karthik Rajasekhar

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**CITY CIVIL COURT MUMBAI  
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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100045/2019	M/s. Elektromag Devices Pvt. Ltd. Vs M/s. Dhanashri Tooling Systems Pvt. Ltd.	Deepak Ballal and Pankaj S. Shinde
<b>Sub Matter: CHAMBER SUMMONS/0100609/2020</b>				
<b><u>HEARING</u></b>				
2	Commercial Suit	100300/2020	Bank of India Vs 1. M/s. Soham Tours and Travels 2. Mr. Parmeshwar Kisan Waghmare	Anant B. Shinde and Co.
3	Commercial Suit	100326/2020	State Bank of India Vs M/s. Amit Tours and Travels	Mrs. A. W. Barve
4	Commercial Suit	100255/2020	Union Quality Plastics Ltd Vs Mr. Dharamshing Tukaram Rathod	Mr. Vishal V. Acharya
5	Commercial Suit	100126/2019	Ambit Finvest Pvt. Ltd. Vs Bhagwati Enterprises Shri. Sachin V. Masurkar	Adv. Amol S. Suryavanshi - D/1 to 3
<b><u>NM FOR HEARING</u></b>				
6	Commercial Suit	100001/2020	M/s. La Crosse Infrastructure Real Estate Pvt. Ltd. Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek / S.T. Manek and Co.

**Sub Matter: NOTICE OF MOTION/0101127/2020**



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S.No.	Case Type	Case No.	Title	Name of Advocate
7	NOTICE OF MOTION	101127/2020	M/s. La Crosse Infrastructure Real Estate Pvt. Ltd. Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek
<b>( Main Matter Commercial Suit/0100001/2020)</b>				
<b><u>NOTICE OF MOTION</u></b>				
8	Commercial Suit	100054/2020	Mr. Suhash Amulakhrai Mehta Vs M/s. Ahuja Properties and Associates	Girish B. Kedia
9	NOTICE OF MOTION	101639/2020	Magnifico Minerals Private Limited - Comm. Suit St.No. 5528/2020 Vs Central Bank of India	Hedgehog and Fox Partner
<b><u>NM FOR DISMISSAL</u></b>				
10	Commercial Suit	100138/2019	M/s. AAS Udyog Through Mrs. Sarita Chandak Vs Union Of India Through Chief Engineer Western Railways	D. Y. Wani And Co.
<b><u>C/S HEARING</u></b>				
11	Commercial Suit	100328/2020	Canara Bank Vs Mr. Rakesh Suresh Chaudhary	M/s. Sanjeev Kanchan and Co.
12	CHAMBER SUMMONS	100518/2020	UD Group Holding Pvt. Ltd. (Comm. Suit St. No. 3765/2020) Vs ICICI Bank Limited and Ors.	Priyanka Dubey

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>CHAMBER SUMMONS</u></b>				
13	CHAMBER SUMMONS	100609/2020	M/s. Elektromag Devices Pvt. Ltd. Vs M/s. Dhanashri Tooling Systems Pvt. Ltd. and Ors.	Pankaj S. Shinde

**( Main Matter Commercial Suit/0100045/2019)**

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